

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No.506 of 2012

(Arising out of OIA-SRP/77-79/DMN/SDMN/2012-13 dated 13/08/2012 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

Ketan D Patel

.....Appellant

Cops Protection Pvt Ltd., 4 & 5, Cops Circle, Somnath,
Daman

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

Shri M.G. Yagnik, Advocate for the Appellant

Shri G. Kirupanandan, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 25.04.2023

DATE OF DECISION: 25.04.2023

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 504 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul